

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 814 OF 2019 IN
DFR NO. 1034 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab Energy Development Agency ... **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr Aadil Boparai
Mr. Gurlabh Singh
Mr. Sunil Choudhary

Counsel for the Respondent (s) : Mr. Tajender K. Joshi for R-2

ORDER

Objections on delay application, being IA No. 814 of 2019, shall be filed within two weeks i.e. on or before 09.09.2019, after duly serving copy to the other side.

List the matter on **16.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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